

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1718

ANSWERED ON:08.03.2010

TRADE AGREEMENT WITH SOUTH KOREA AND ASEAN COUNTRIES

Balram Shri P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has liberalised its trade with South Korea and three key Association of South East Asian Nations (ASEAN) countries;
- (b) if so, the details thereof; and
- (c) the response received from them so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a) to c) Tariff liberalisation under the India–South Korea Comprehensive Economic Partnership Agreement (CEPA) has commenced with effect from 01.01.2010.

Tariff liberalization for India and three ASEAN members, viz. Singapore, Malaysia and Thailand under the India – ASEAN Trade in Goods Agreement has commenced with effect from 01.01.2010.

The details of both these Agreements, including offers of all the parties, are available on the website of the Department of Commerce (http://commerce.gov.in/trade/international_ta.asp?id=2™=i)